

National Company Law Tribunal

Allahabad Bench

CP NO. 92/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: Buddha Hospital Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ashok Srivastava	Adv	Petitioner	Ashok
2.	VINEET DUBEY	LAWYER	RESPONDENT (ON THE BEHALF OF UDAI CHANDANI)	Vineet Dubey

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Advocate, Shri Ashok Srivastava for the petitioner. Shri Vineet Dubey proxy for the respondent. It is informed that the petitioner has also filed rejoinder to the reply to the Main Company Petition.

A Copy thereof be served to the Opposite counsel. The case is now fixed for pre hearing conference and argument.

The matter be listed on 8th December, 2017.

— Sd —
H.P. Chaturvedi, Member(Judicial)

Date: 08/11/2017

Typed by
Jyoti